

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 16/2012 In W.P.(C) No. 365/2006

INTERNATIONAL UNION OF FOOD AGR.. & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA MINISTRY OF LAW AND
JUSTICE SECRETARY & ORS.

Respondent(s)

(IA No. 21010/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 42086/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 166534/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 51720/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 32939/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 26896/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 48295/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 136389/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 188870/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 28739/2019 - CLARIFICATION/DIRECTION
IA No. 6761/2021 - CLARIFICATION/DIRECTION
IA No. 25042/2023 - DISCHARGE OF ADVOCATE ON RECORD
IA No. 67644/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 58053/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 52577/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 6763/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 185295/2023 - EXTENSION OF TIME
IA No. 50988/2024 - EXTENSION OF TIME
IA No. 92630/2018 - EXTENSION OF TIME
IA No. 48294/2020 - INTERVENTION APPLICATION
IA No. 42051/2024 - INTERVENTION APPLICATION
IA No. 51268/2020 - INTERVENTION APPLICATION
IA No. 136388/2020 - INTERVENTION/IMPLEADMENT
IA No. 188869/2023 - INTERVENTION/IMPLEADMENT
IA No. 40394/2020 - INTERVENTION/IMPLEADMENT
IA No. 39587/2020 - INTERVENTION/IMPLEADMENT
IA No. 70001/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 58052/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 33241/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 1/2013 - PERMISSION TO FILE ANNEXURES)

Date : 14-11-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Ms. Jyoti Mendiratta, AOR

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Mr. Sarad Kumar Singhania, Adv.
Mr. Shashank Bajpai, Adv.
Mrs. Rekha Pandey, Adv.
Mrs. Shivika Mehra, Adv.
Mrs. Ameyavikrama Thanvi, Adv.
Mr. Arvind Kumar Sharma, AOR

Ms. Taruna Ardhendumauli Prasad, AOR

Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv.
Ms. Muskan Surana, Adv.
Ms. Shriya Mishra, Adv.

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Mr. Anshul Malik, Adv.
Ms. Shruti Agrawal, Adv.
Mr. Deepayan Dutta, Adv.
Mr. Saurabh Tripathi, Adv.

Mr. Jayanth Muth Raj, Sr. Adv.
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Mr. P.Kumaresan,ld.AAG, Sr. Adv.
Ms. G. Indira, AOR
Mr. Gandeepan, Adv.
Mr. Ashwini Kumar, Adv.
Ms. Anivita Tiwari, Adv.

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Mr. Siddharth, AOR
Ms. Rashmi Malhotra, AOR

Mr. Aishwarya Bhati, A.S.G.
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Ms. Mary Scaria, Adv.
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Mr. Manan Daga, Adv.

Mr. T. R. B. Sivakumar, AOR
Mr. E. M. S. Anam, AOR
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M/S. Mitter & Mitter Co., AOR

Mr. Sreegesh M.K, Adv.
Mr. A. Venayagam Balan, AOR
Mr. Gaurav Pal, Adv.
Mrs. Meera Karta, Adv.
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Mr. Rituraj Choudhary, Adv.

Ms. Nanda Devi Deka, Adv.
Mr. Mayur Chaturvedi, Adv.
Ms. Abhirohini, Adv.
Ms. Nishant Ahmed, Adv.
Ms. Vishakha, AOR

Mr. Vijay Pratap Singh, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Sandeep Singh Dingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned Senior Counsel appearing for the Assam Tea Corporation Limited (ATCL). We have also heard Shri Ravi Kota, Chief Secretary, State of Assam.

From the statements made by Shri Ravi Kota, Chief Secretary, it is apparent that now State is not in a position to help out ATCL which is an entity created by the State itself. As of today, the dues of the workers are to the tune of approximately Rs.70 crores.

We direct the Managing Director of ATCL to file an affidavit on record giving all the details of movable and immovable properties held by ATCL with all its particulars so that at

appropriate stage, the Court will have to pass appropriate orders of sale of assets held by ATCL.

Affidavit along with the necessary documents shall be filed by ATCL by 7th December, 2024.

List on 9th December, 2024.

Personal presence of the Chief Secretary and Managing Director of ATCL is dispensed with.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)